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Date: 24/08/2025

Northern Railway Vs Balbir Singh

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 26, 2024

Acts Referred: Consumer Protection Act, 1986 â€" Section 2(d), 2(1)(g), 11(2), 21(b)

Railways Act, 1989 â€" Section 93, 97, 100 Indian Penal Code, 1860 â€" Section 379

Hon'ble Judges: A. P. Sahi, President Member; Dr. Inder Jit Singh, Member

Bench: Division Bench

Advocate: Anshuman, Piyush Ahluwalia

Final Decision: Dismissed

Judgement